

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/741/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 23rd January, 2023

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/23/135 dtd 19.01.2023 and DJHj/23/126 dated 17.01.2023 .

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 21.01.2023 till the morning of 25.01.2023 and station leave permission, with the official vehicle, at own cost, from the morning of 27.01.2023 till the morning of 30.01.2023**, as prayed for. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2015/742/A, dated , 23-01-2023

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)